

23.08.2006

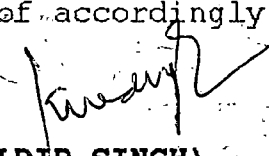
OA 154/2006

Mr. Shailendra Srivastava, Counsel for applicant.

Heard the learned counsel for the applicant.

The learned counsel for the applicant seeks permission to withdraw the case with liberty to file fresh case. Permission granted. The case is disposed of accordingly.


(J.P. SHUKLA)
MEMBER (J)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

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